

GOVERNMENT OF INDIA
MINISTRY OF INFORMATION & BROADCASTING

RAJYA SABHA
UNSTARRED QUESTION NO. 3925
(TO BE ANSWERED ON 06.04.2023)

ADVISORY TO PRIVATE TV CHANNELS

3925. SHRI M. MOHAMED ABDULLA:

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the details of the new advisory issued by the Central Government to private TV channels to broadcast the contents in national and social interest;
- (b) whether this new advisory will also include the themes of secularism in the country to promote communal harmony; and
- (c) if not, the reasons therefor?

ANSWER

**THE MINISTER OF INFORMATION AND BROADCASTING; AND MINISTER OF
YOUTH AFFAIRS AND SPORTS
{SHRI ANURAG SINGH THAKUR}**

- (a) : The Clause 35 of the Policy Guidelines for Uplinking and Downlinking of Satellite Television Channels in India, 2022 provides that a company/LLP having permission under these guidelines for uplinking a channel and its downlinking in India may undertake public service broadcasting on themes of national importance and of social relevance. This Ministry has issued an Advisory on 30.01.2023 on Obligation of public service broadcasting detailing the manner of compliance and reporting which is available on Broadcast Seva portal of this Ministry:
(https://mib.gov.in/sites/default/files/Advisory%20on%20Obligation%20of%20PSB_1.pdf).

(b) & (c): The Clause 35 of the Policy Guidelines mentions 8 themes of national importance and of social relevance which may be considered under Obligation for Public Service Broadcasting. The said list is not exhaustive and other themes which are of national importance and of social relevance also qualify for being accounted under Obligation for Public Service Broadcasting and broadcasters may choose any such theme for this purpose.
